

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2862
TO BE ANSWERED ON 3RD AUGUST, 2018**

USE OF POTASSIUM BROMATE AND IODATE IN BREAD

2862. SHRI R. DHRUVA NARAYANA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether bread manufacturers use potassium bromate and potassium iodate for treating flour which damages human health and the same has already been banned by the European Union and other countries;
- (b) if so, the details thereof;
- (c) whether the Government has banned use of these food additive in the country; and
- (d) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) & (b): The Food Safety and Standards Authority of India (FSSAI) has already amended the Food Safety and Standards (Food Products Standards and Food Additives) Regulations 2011, *inter-alia*, to remove 'Potassium Bromate' from the list of additives permitted in food products under these Regulations. No instance of use of Potassium Bromate as an additive after its removal from list of permitted additives has come to the notice of FSSAI.

(c) & (d): Decision has also been taken to remove 'Potassium iodate' from the list of permitted additives under Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011.

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